



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 23th May, 2023

NOTICE

Please take notice that the following matter adjourned in the Court-IV. The next date is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 1489 of 2019 & I.A. No. 4237 of 2019 & 552 of 2022 (PH)	Sunil Rajaram Ghag & Anr. Vs. White Water Hospitality Pvt. Ltd & Ors	22.05.2023	21.07.2023

By order of Hon'ble Chairperson

-Sd/-

Registrar